NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/31/2016

NAME OF THE PETITIONER(S)

: P.K.Sudheer and 5 others

NAME OF THE RESPONDENT(S)

: Sreekrishnapuram Hospitals Private Ltd and 11 others

UNDER SECTION

: 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

S. NA RASEMMAN

FOT R 486

PREETHI. C. ARASU

3 T. v P. Sai Vilve

RAGHUNATHAN

Advocates.

ORDER

Shri T V P Sai Vihari, representing counsel for petitioner present. Ms Preethi S Arasu, counsel for R1 to R3 and Shri S Narasimman, counsel for R4 & R6 present. Counsel for petitioner prayed time for filing an application for impleading R13. Time extended with a direction to file the application and serve copies of the same to the other side by the next date of hearing. Put up on

16.01.2017 at 10.30 A.M.

Mrsm (Ch. Md. Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)